GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA UNSTARRED QUESTION NO. 674 TO BE ANSWERED ON 24.07.2023

FEATURES OF ESHRAM PORTAL

674. DR. KALANIDHI VEERASWAMY: SHRI KRIPANATH MALLAH: SHRIMATI JASKAUR MEENA:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a)the salient features of the eShram Portal;

- (b)the details of the number of unorganized workers registered under this portal across the country including Assam, Tamil Nadu and Rajasthan;
- (c)the details of the benefits being provided to the unorganized workers through this portal across the country including Assam, Tamil Nadu and Rajasthan;
- (d)the details of the target fixed in the country;
- (e)the details of the achievements made so far along with its response within the country; and
- (f)whether the Government has made available new features in eShram Portal to enhance utility of the portal and facilitate ease of registration for unorganised workers and if so, the details thereof?

ANSWER

MINISTER OF STATE FOR LABOUR AND EMPLOYMENT (SHRI RAMESWAR TELI)

(a) to (f): The Ministry of Labour and Employment has launched eShram portal on 26.08.2021 for registration and creation of a Comprehensive National Database of Unorganized Workers. It allows an unorganised worker to register himself or herself on the portal on self-declaration basis, under 400 occupations in 30 broad occupation sectors.

The details of targets fixed and number of unorganized workers registered/ achievements under the eShram portal across the country including Assam, Tamil Nadu and Rajasthan are at Annexure. (i) The registration in the portal is fully Aadhaar verified and Aadhaar seeded. Any unorganised worker can register himself or herself on the portal on a self-declaration basis.

(ii) Provision has been added in eShram to capture family details of migrant workers. Provision has been added in eShram to share construction workers' data with States/UTs to facilitate their registration in respective Building and other Construction Workers (BoCW) boards.

(iii) eShram has been integrated with National Career Service (NCS) Portal. An unorganised worker can register on NCS using his/ her Universal Account Number (UAN) and search for suitable job opportunities. An option/ link has also been provided to registrant on eShram portal to seamlessly register on NCS.

(iv) eShram is also integrated with Pradhan Mantri Shram-yogi Maandhan (PM-SYM). PM-SYM is a pension scheme for unorganised workers who are aged between 18-40 years. Using Universal Account Number (eShram), any unorganised worker can easily register on Maandhan portal.

(v) To provide skill enhancement and apprenticeship opportunities to unorganised worker, eShram has been integrated with Skill India Digital portal of Ministry of Skill Development and Entrepreneurship.

(vi) eShram registrant, who is registered on NCS can also avail digital trainings through DigiSaksham programme.

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ANNEXURE REFERRED IN REPLY TO PART (a) TO (f) OF LOK SABHA UNSTARRED QUESTION NO. 674 FOR 24.07.2023 REGARDING "FEATURES OF ESHRAM PORTAL" RAISED BY DR. KALANIDHI VEERASWAMY: SHRI KRIPNATH MALLAH: SHRIMATI JASKAUR MEENA.

| SN | Stata | Torget | Total Registration | Target |
|-----|---|--------------|------------------------|----------|
| SIN | State | Target | (As on 16th July 2023) | Achieved |
| 1 | Andaman and Nicobar Islands | 1,16,770 | 29,132 | 24.95% |
| 2 | Andhra Pradesh | 1,50,92,950 | 79,94,843 | 52.97% |
| 3 | Arunachal Pradesh | 4,39,728 | 1,42,416 | 32.39% |
| 4 | Assam | 99,69,971 | 69,78,738 | 70.00% |
| 5 | Bihar | 3,49,43,979 | 2,86,30,249 | 81.93% |
| 6 | Chandigarh | 3,24,372 | 1,74,562 | 53.82% |
| 7 | Chhattisgarh | 82,42,144 | 83,21,764 | 100.97% |
| 8 | Delhi | 52,39,058 | 32,64,306 | 62.31% |
| 9 | Goa | 4,44,150 | 63,243 | 14.24% |
| 10 | Gujarat | 1,78,84,271 | 1,13,36,534 | 63.39% |
| 11 | Haryana | 78,97,313 | 52,70,748 | 66.74% |
| 12 | Himachal Pradesh | 20,86,547 | 19,29,705 | 92.48% |
| 13 | Jammu and Kashmir | 38,09,769 | 34,03,237 | 89.33% |
| 14 | Jharkhand | 1,08,06,305 | 92,05,615 | 85.19% |
| 15 | Karnataka | 1,89,17,552 | 76,27,655 | 40.32% |
| 16 | Kerala | 99,95,844 | 59,11,462 | 59.14% |
| 17 | Ladakh | 80,926 | 30,858 | 38.13% |
| 18 | Lakshadweep | 20,491 | 2,455 | 11.98% |
| 19 | Madhya Pradesh | 2,39,00,510 | 1,71,29,337 | 71.67% |
| 20 | Maharashtra | 3,44,80,382 | 1,36,83,405 | 39.68% |
| 21 | Manipur | 8,65,632 | 4,06,785 | 46.99% |
| 22 | Meghalaya | 9,42,678 | 3,01,681 | 32.00% |
| 23 | Mizoram | 3,46,988 | 58,626 | 16.90% |
| 24 | Nagaland | 6,29,914 | 2,19,971 | 34.92% |
| 25 | Odisha | 1,29,79,773 | 1,33,42,697 | 102.80% |
| 26 | Puducherry | 3,95,791 | 1,79,009 | 45.23% |
| 27 | Punjab | 84,39,584 | 55,06,671 | 65.25% |
| 28 | Rajasthan | 2,26,89,152 | 1,29,63,849 | 57.14% |
| 29 | Sikkim | 1,93,270 | 30,770 | 15.92% |
| 30 | Tamil Nadu | 2,17,95,554 | 84,72,510 | 38.87% |
| 31 | Telangana | 1,07,83,075 | 42,08,826 | 39.03% |
| 32 | The Dadra & Nagar Haveli and Daman & Diu | 1,72,402 | 73,257 | 42.49% |
| 33 | Tripura | 11,67,542 | 8,51,997 | 72.97% |
| 34 | Uttar Pradesh | 6,66,07,163 | 8,30,59,804 | 124.70% |
| 35 | Uttarakhand | 31,50,240 | 29,79,587 | 94.58% |
| 36 | West Bengal | 2,78,90,604 | 2,58,54,350 | 92.70% |
| | Total | 38,37,42,394 | 28,96,40,654 | 75.48% |